

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:72
ANSWERED ON:08.07.2009
FINANCIAL ASSISTANCE UNDER NATIONAL RURAL HEALTH MISSION
Kataria Shri Lal Chand;Siricilla Shri Rajaiah

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the present status of implementation of National Rural Health Mission (NRHM) in the country;
- (b) the funds allocated and released to each State under NRHM and the amount utilised therefrom, during the last three years and the current year, State-wise and year-wise;
- (c) whether the Union Government has received any proposals from State Governments including Rajasthan for financial assistance under NRHM during the said period;
- (d) if so, the details of such proposals, State-wise; and
- (e) the action taken by the Union Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 72 FOR 8TH JULY, 2009

- (a) The present status of implementation of NRHM in the Country is at Annexure-I.
- (b) A statement showing funds allocated, released and utilized under the National Rural Health Mission during the last three years and the current year is at Annexure-II.
- (c) The Ministry have started receiving comprehensive Programme Implementation Plans [PIPs] from the States/UTs from 2007-08 onwards.
- (d) & (e): Under the National Rural Health Mission [NRHM], Government of India receives Annual Programme Implementation Plans [PIPs] from the States/UTs. Although we communicate the available resource envelope to them but generally the proposals are higher than the resource envelope. The States/UTs are advised to prioritize their activities within the resource envelope. Then the revised PIPs are examined in the Ministry and approved by the National Programme Coordination Committee of the Ministry. The States/UTs submitted their detailed NRHM PIPs during the said period and funds have been released after due appraisal and approval. A statement showing the amount proposed by the States/UTs and the amount approved by the Ministry for the years 2007-08, 2008-09 and 2009-10 is at Annexure - III.